

**(2012) 09 P&H CK 0347**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** Civil Writ Petition No. 8893 of 2000 (O and M)

Lt. Col. G.S. Parmar (Retired)

APPELLANT

Vs

Union of India and Others

RESPONDENT

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**Date of Decision:** Sept. 14, 2012

**Hon'ble Judges:** Jasbir Singh, Acting C.J.

**Bench:** Single Bench

**Advocate:** Kunal Dawar, Central Government Standing Counsel, for the Respondent

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**Judgement**

Jasbir Singh, Acting Chief Justice

1. For orders, see a separate detailed order of even date passed in Civil Writ Petition No. 6830 of 1992 titled as "Naik Prem Singh v. Union of India and Others".